

CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench

O.A. No. 302 of 1998

New Delhi, dated the 11th February, 1998

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE MRS. LAKSHMI SWAMINATHAN, MEMBER (J)

Raj Guru Khokhar,
S/o Shri Tej Singh,
R/o Vill. Badarkha,
Dist. Meerut (U.P.) ... APPLICANT

(By Advocate: Shri U. Srivastava)

VERSUS

The Secretary,
Union Public Service Commission,
Dholpur House,
New Delhi. RESPONDENTS

J U D G M E N T

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

We have heard Shri U. Srivastava in O.A. No. 302/98 seeking a direction to respondents to declare the results in respect of the Combined Defence Services Exam. held in May, 1997 by the UPSC. The photocopy of the advertisement is at Annexure A-1.

2. ~~Meanwhile~~, Such a direction cannot be issued by the Tribunal as vacancies in the Defence Services are outside its jurisdiction.

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3. Shri Srivastava has invited our attention to certain orders passed by the Tribunal in O.A. No. 950/97 filed by the applicant in regard to certain examinations but there is nothing to indicate that those examinations also ~~are~~ related to the Defence Services.

4. In any event the Tribunal cannot assume jurisdiction where ~~there~~ ^{it} is none.

5. This O.A. is dismissed at the preliminary stage itself. No costs.

Lakshmi Swaminathan *Adige*
(Mrs. LAKSHMI SWAMINATHAN) (S.R. ADIGE)
Member (J) Vice Chairman (A)

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